

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. C.P. (IB)/228(MB)2024

IN THE MATTER OF

Janaseva Sahakari Bank Limited

... Petitioner

Vs

Shitole Tissue Culture Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Avinash R. Khanolkar (PH)

For the Respondent: None present.

ORDER

Despite service, none present on behalf of the Respondent. In the interest of justice, adjourned to **10.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/